

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 410 OF 2019 IN
DFR NO. 5075 OF 2018**

Dated: 20th March, 2019

In the matter of:

M/s. IA Hydro Energy Pvt. Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

ORDER

The Bench could not assemble today.

List the matter on **25.03.2019.**

Court Master/PS